

whole, for them to be able to absorb the effect of inflation in the cost of materials, labour etc. going in to the manufacture of TV sets, and also to enable them to continue the manufacture and sale of cheap TV sets profitably.

The price of lower cost TV sets to the customer has come down because of the 5 per cent reduction in the excise duty on TV sets. The reduction (net of surcharge on excise duty and sales tax) has been passed on by the manufacturers to the customers according to information received from the Indian TV manufacturers Association.

It will take some time before a change in the general trend of prices of radio receivers can be perceived or analysed because presently the production of such receivers still involves use of components based on materials imported under the old import duty structure.

The decrease in import duty is seldom reflected noticeably in the price of final products because of inflation, i.e., increase in wages, freight water and power tariff, cost of indigenous materials, etc. and changes in exchange rates. But some noticeable reduction in prices of components is likely in the coming months.

The effect of the reduction in the import duty can be judged through the increase in the production of electronic items due to increase in demand which will be an indicator that transcends inflation in the economy as a whole.

मध्य प्रदेश में घोबियों और कुम्हारों की जातियों को अनुसूचित जातियों के रूप में माना जाना

6068. श्री मुन्दर शर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या "घोबी" और "कुम्हार" जातियों को, जिन्हें अनेकों राज्यों में अनुसूचित जाति माना जाता है मध्य प्रदेश में इस रूप में स्वीकार नहीं किया जाता ;

(ख) क्या सरकार का विचार इनको अनुसूचित जातियों की सूची में सम्मिलित करने का है; और

(ग) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेश्वर मकवाना) : (क) जी, नहीं, श्रीमान । मध्य प्रदेश में भोपाल, रायसन और सिहोर जिलों में "घोबी" समुदाय को अनुसूचित जाति के रूप में निर्दिष्ट किया गया है जब कि मध्य प्रदेश राज्य के छतरपुर, दलिया, पन्ना रिया, सतना, शाहडोल, सिद्धी और टीकमगढ़ जिलों में कुम्हार को अनुसूचित जाति घोषित किया गया है ।

(ख) और (ग) इन समुदायों को अनुसूचित जातियों की सूची में सम्मिलित करने के प्रस्ताव पर भारत सरकार द्वारा उपर्युक्त समय पर ऐसे अन्य लिखित पड़े प्रश्नों के साथ, विचार किया जाएगा ।

Applications for Licences for setting up of New Industries by Tamil Nadu Government

6069. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether any applications for grant of licences for starting new industries has been received from the Government of Tamil Nadu in the years 1979 and 1980;

(b) if so, the number of applications and its nature;

(c) the dates on which the different applications were received; and

(d) the dates on which licences were granted or applications were rejected?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). No application for grant of licence under the Industries (Development and Regulation) Act 1951, for starting new Industry was received from the Government of Tamilnadu in the years 1979, and 1980 (up to 24-7-1980). However, 5 applications from Tamilnadu Industrial Development Corporation Limited,

Madras, two applications from Electronics Corporation of Tamil Nadu, Ltd. Madras, and one application from Tamil Nadu Newsprint and Papers Limited, Madras for grant of licences under the Industries (Development and Regulation) Act, 1951, were re-

ceived during the same period. All these applications are for setting up of New Undertakings.

(c) and (d). The dates on which different applications were received and the dates on which licences were granted or applications were rejected or otherwise disposed of are given below:

Sl. No.	Name of the applicant	Item of Manufacture	Date of receipt of application	Date of disposal
1.	Tamilnadu Industrial Development Corporation Limited, Madras.	Dissolving Pulp, Polynosic Staple fibre & Sulphuric Acid.	7-4-79	Rejected on 31-8-79
2.	Do.	Precision Optical Components (Lenses Prismar)	25-4-79	Letter of Intent Issued on 13-9-79.
3.	Do.	2-Ethyl Maxanol etc.	7-11-79	Closed on 1-4-80.
4.	Tamilnadu Industrial Development Corporation Limited, Madras.	Industrial Explosives (N.G. Type).	13-11-79	Letter of Intent issued on 22-12-79.
5.	Tamilnadu Newsprint & Papers Ltd, Madras C.C. Commissioner & Secretary, Deptt. of Industry, Government of Tamilnadu.	NewsPrint Printing & Writing Papers	16-2-79	Letter of Intent issued on 3-7-79.
6.	Tamilnadu Industrial Development Corporation Limited Madras.	Pentasythritol & Sodium Formate	24-5-80	Pending
7.	Electronics Corporation of Tamilnadu Ltd., Madras.	I.V. Receivers	16-6-80	Do.
8.	Do.	Aluminium Electrolytic Capacitors	9-7-80	Do.

Electronics Know-how from other Countries

6070 SHRI BRAJIMOHAN MOHANTY: Will the PRIME MINISTER be pleased to state:

(a) the areas of electronics in which India is importing or borrowing know-how or technology from other countries;

(b) the countries which are supplying technology to India in this field; and

(c) how long it will take to be self-sufficient in this area?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (c). We have been purchasing from countries like USA, UK, Japan, Sweden, FRG and France technical know-how on a selective basis in various areas of electronics viz., computers, communications, defence electronics, electronic components etc. Our companies are actively engaged in absorbing such imported technologies, typically over the next five years. Simultaneously, several R&D programmes are being undertaken, both within our companies and in government laboratories,